

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.

15.38½ hrs.

[English]

CONSTITUTION (AMENDMENT) BILL
(Amendment of article 19)

SHRI RAMESH CHENNITHALA (Kottayam) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.

15.39 hrs.

[English]

PROTECTION OF HUMAN RIGHTS
(AMENDMENT) BILL
(Amendment of section 2, etc.)

SHRI RAMESH CHENNITHALA (Kottayam) : I beg to move for leave to introduce a Bill to amend the Protection of Human Rights Act, 1993.

MR. SPEAKER : The question is

"That leave be granted to introduce a Bill to amend the Protection of Human Rights Act, 1993."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.

15.39½ hrs.

[English]

SPICES AND CASH CROPS PRICES
COMMISSION BILL

SHRI RAMESH CHENNITHALA (Kottayam) : I beg to move for leave to introduce a Bill to provide for the constitution

of a Commission for the purpose of recommending to the Government the remunerative prices for spices and other cash crops.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the constitution of a Commission for the purpose of recommending to the Government the remunerative prices for spices and other cash crops."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill

15.40 hrs.

[English]

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL
(Insertion of new section 29B, etc.)

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRI ATAL BIHARI VAJPAYEE : I introduce the Bill.

15.40½ hrs.

[Translation]

PREVENTION OF INFLUX OF FOREIGN
NATIONALS IN THE COUNTRY BILL

SHRI KRISHAN LAL SHARMA (Outer-Delhi) : I beg to move for leave to introduce a Bill to check unauthorised entry of foreign nationals into the country and for their deportation to the countries of their origin and for matters connected therewith.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to check unauthorised entry of foreign nationals into the country and for their deportation to the countries of their origin and for matters connected therewith."